

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO./295/93
~~T.A.NO.~~

DATE OF DECISION : 10/4/2000

Mr.A.R.Desai & Ors.

Petitioner

Mr.J.G.Chauhan

Advocate for the Petitioner [s]

Versus

Union of India & ors.

Respondent

Mr.B.N.Doctor

Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. P.C.Kannan

:

Member (J)

The Hon'ble Mr.

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

1. Mr. A.R.Desai
Secretary, All India MES Civilian Engineers
Association, Baroda.
2. Mr.R.P.Kishnani,
President, All India MES Civilian Engineers
Association, Baroda.
3. Mr.B.G.Shah
Secretary, All India MES Civilian Engineers
Association, Ahmedabad.
4. Mr. S. D. Junarkar.
Joint Secretary, All India MES Civilian Engineers
Association, Ahmedabad.
5. Mr.Hitesh C.Shah
6. S.Srinivas Rao
7. Dineshchandra C.Shah.
8. Bhalchandra P Shukla
9. M.P.Gupta
10. Vinod M Bhoite
11. K.P..Shanavaz
12. Shri B.A.Lobo
13. G.Vgunda
14. Anilkumar J Shirsath
15. Y.A.Khan
16. M.L.Khanna

17. J.N.Sukla
18. B.Venkata Swamy
19. G.K.Bajaj
20. P.S.Francis
21. O.P.Aggarawal
22. N.M.Jethani
23. V.P.Verma
24. M.S.Pathatiya
25. A.S.Mittal
26. Y.Ganesh Venkata Rao
27. K.Shanmugam
28. Suresh S.Jadhav
29. G.B.Sonar
30. M.Uma Mahendra Rao
31. T.D.Gupta
32. K.H.Oza
33. T.T.Abrahan
34. B.R.Chandrasekhar
35. B.Venkatesan
36. S.Sanyasi Rao

37. C.Thammi Raju
38. R.K.Jain
39. M.Joshi
40. G.Rameshwara Rao
41. B.Thranadhuly
42. S.P.Thakkar
43. K.B.Panicker
44. P.V.Vala
45. K.Anilkumar
46. H.A.Buddhadev
47. L.B.Khatri
48. A.K.Mehta
49. M.P.Padhiyar
50. A.G.Desai

51. G.Krishnamurthy

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Applicants

(Advocate : Mr.J.G.Chauhan)

VERSUS

1. Union of India
Ministry of Defence
New Delhi.

2. Engineer in Chief (E-in-C)
Army H.Q.
Kashmiri House
New Delhi.

3. Chief Engineer
Southern Command
Pune.

4. Chief Engineer (Air Force)
Camp. Ahmedabad Cantt.
Ahmedabad.

5. Chief Engineer (Army)
Banipark Power House Road,
Jaipur, Rajasthan.

..... Respondents

(Advocate : Mr.B.N.Doctor)

ORAL ORDER
O.A./295/93

DATE : 10/4/2000

PER : HON'BLE SHRI P.C.KANNAN : MEMBER (J)

Mr.J.G.Chauhan, counsel for the applicant is not present. He was not present on earlier occasions also. Mr. Doctor for the respondents is present. Dismissed for default.

P.C. Kannan

(P.C.Kannan)
Member (J)

nkk

FORM NO. 21

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH

OA/TA/RA/CP/MA/PT 285 of 1993

A.D. Desai 2003

APPLICANT (s)

VERSUS

U.O.I. 2003

RESPONDENT (s)

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	1st part	30 pages

Certified that the file is complete in all respects.

Signature of S.O.(J)

Signature of Deal. Hand.